

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 321 of 2013

Dated : 20th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Transmission Corporation of Andhra Pradesh & Ors. Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan and Ms Akshi Seem

Counsel for the Respondent (s) : Mr. Matrugupta Mishra and Mr.Tabrez Malawak for R.No.4

ORDER

This appeal has wrongly been shown as Part Heard in today's list. The hearing in this appeal is yet to commence.

Post this appeal for hearing on **02nd November, 2015**. In the meantime, parties may file their written submissions after furnishing a copy to the other side.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/dk